

SPECIAL BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/482(KB)2017  
IA(I.B.C)/1084(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	ICICI BANK LIMITED VS EASTERN GASES LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. ] For the Liquidator  
Mr. Aditya Goopty, Adv. ]

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1084(KB)2023**
  - a. Heard. **Reserved for Orders.**

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)